

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 187/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Manhar Trading Corporation
V/s.
Rajdeep Steel Products Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Minal Doshi		

ORDER

C.P. No. 187/I&BP/NCLT /MB/MAH/2017

1. The Learned Representative for the Petitioner is present seeking time to comply with the provisions of I&BP Code, 2016. Granted.
2. Adjourned to **21st July, 2017**.

Dated: 13.06.2017

Sd/-
M.K. Shrawat
Member (Judicial)